

**Mediation Centre, Rajasthan High Court  
Jaipur Bench, Jaipur  
Cause List Date 23-09-2015**

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Sh. J.P. Goyal , Sr. Advocate	S.B. Civil Second Appeal No. 283/14 Dhaniram Vs. Devaram Arya	Vineet Dixit	G.S. Rathore
2	Sh. O.P. Sharma-II, RHJS (Retd.)	S.B. Civil First Appeal No. 386/03 Mangal Singh Vs. Dal Chand	M.M.Ranjan	Anil Jain
3	Smt. Nirmala Sharma, Advocate	S.B. Civil First Appeal No.625/2007 Ravindra Parihar Vs. Narain	Ashok Mehta	Ravi Shankar Sharma
4	Sh. A.K. Bajpai , Advocate	S.B. Civil Second Appeal No.385/09 Shambu Dayal Vs. Ram Babu	S.K. Gupta	J.P.Goyal
5	Sh. A.K. Bajpai , Advocate	S.B. Civil Second Appeal No. 150/14 Abdul Rasid Vs. Vazeer And Others	Gaurav Gupta	Vikas Kabra
6	Ms. Anupama Chaturvedi, Advocate	S.B. Civil Transfer Petition No.33/14 Smt. Rinku Vs. Badri Vishal	Mukesh Dudi	Anil Gupta
7	Sh. Manish Kumawat, Advocate	S.B. Civil First Appeal No. S00/2010 UOI Vs. Lokarpan Sansthan Madangan	Mukesh Kumar	Tapish Agarwal
8	Sh. Manoj Sharma, Advocate	S.B. Civil First Appeal No.60/15 Radhey Shyam Vs. Hari Singh	R.P.Garg	Jitendra Pandey
9	Sh. Sunit Awasthi, Advocate	S.B. Civil Second Appeal No. SS1/11 Om Prakash Vs. Firm Vinod Kumar Virendra Kumar	Rajneesh Gupta	N.C. Goyal
10	Sh. R.S. Shekhawat, Advocate	S.B. Cr. Misc. Petition No.4092/15 Babu Lal Vs. State	Ali Mohd. Khan	Jitendra Shrimali
11	Sh. Ankur Rastogi, Advocate	S.B. Civil Second Appeal No. 195/08 Munna Lal Vs. Nand Kishore	M. Shiromani	Ashok Kumar Choudhary
12	Sh. Ankur Rastogi, Advocate	D.B. Civil Misc. Appeal No. 1219/13 Kunti Vs. Satish Kumar	Sajid Ali	Tanveer Ahmed
13	Sh. Swaraj Sharma , Advocate	S.B. Civil First Appeal No. 317/96 Amlin Jhon Vs. Semual Jhon	Sunil Tyagi	Reashm Bhargava

**NOTICE**

Learned Advocates are requested to get such matters referred to Mediation Centre, which in their opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial/ family disputes - divorce petitions, maintenance, custody of children, suit for injunction and/or declaration, partition, specific performance, recovery of possession, money suits, disputes between the landlord and tenant, Negotiable Instruments Act, Company matters and the matters of like nature. Learned Advocates may also provide the list of such cases to the Deputy Registrar (Judicial) Rajasthan High Court, Bench at Jaipur.

By Order

  
 ( Dr. Shakti Singh Shekhawat )  
 Deputy Secretary  
 (Action Plan & ADR)

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S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Hon'ble Mr. Justice (Retd.) Guman Singh	S.B. Civil First Appeal No. 730/04 Ramkrishna Sharma Vs. Chandra Prakash Sharma	N.K. Maloo	R.B. Mathur
2	Hon'ble Mr. Justice (Retd.) Guman Singh	S.B. Civil First Appeal No.154/01 Anand Prakash Vs. Bhagwati Devi	M.M.Ranjan	Sushil Kumar Jain
3	Hon'ble Mr. Justice (Retd.) S.C. Mittal	S.B. Civil Second Appeal No. 311/02 Shree Kishan Maheshwari Vs. Sewak Ram	R.K. Agrawal N.K. Maloo	R.P. Agarwal
4	Sh. J.P. Goyal , Sr. Advocate	S.B. Civil Second Appeal No. 414/11 Ram Swaroop Vs. Sheoraj and Ors.	Arun Sharma	
5	Sh. Vinodi lal Mathur Advocate	S.B.Civil Second Appeal No. 41/09 Vasudav Bhojwani Vs. Anil Kumar Gupta	R.K.Agarwal	Ajeet Bhandari
6	Sh. Vinodi lal Mathur Advocate	S.B. Civil Writ Petition No. 2005/07 Praveen Kumar Arora Vs. Commissioner Municipal	P.S. Sharma	Ravindra Pal Singh
7	Sh. Ajeet Bhandari, Advocate	S.B. Civil Second Appeal No. 405/12 Babu Lal Vs. Mathura Prasad Gulab Devi Arya Kanya Pathsala Eduction Trust	Ajay Kumar Bajpai	Prem Kumar Jatav
8	Sh. G. S.Hora, RHJS (Retd. )	S.B. Cri. Misc. Transfer Petition No.5/2015 Praveen Singh Vs. Anita	Takhat Singh Rathore	Vivek Goyal
9	Sh. G. S.Hora, RHJS (Retd. )	S.B. Cr. Revision Petition No. 896/08 Nav Ratan Kumawat Vs. Smt. Omi	S.R. Surana	Vibhuti Bhushan Sharma
10	Sh. J.D. Sharma , RHJS (Retd.)	S.B. Civil Second Appeal No.380/96 Bhooli Bhai & Ors. Vs. Nemi Chand	Arvind Gupta	
11	Sh. O.P. Sharma -II , RHJS (Retd.)	S.B. Civil Second Appeal No. 277/10 & 262/08 Chatru Vs. Nagar Palika	J.P. Sharma	V.K. Sharma
12	Sh. O.P. Sharma -II , RHJS (Retd.)	S.B. Civil Second Appeal No. 756/2013 Kanhaiya Lal Vs. Rakhab Chand	Mahesh Sharma	Arvind Bhardwaj
13	Smt. Madhuri Singh , Advocate	S.B. Cr. Misc. Petition No. 4397/15 Anil Khutetia Vs. State	Mahesh Gupta	Prakash Thukuriya
14	Sh. Vikas Jain, Advocate	S.B. Civil Second Appeal No. 37/15 Anil Kumar Vs. Sh. Vardhman Sthankvasi	Prahlad Sharma	Devendra Sharma

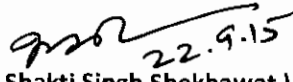
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15	Sh. Ashok Sharma, Advocate	S.B. Civil First Appeal No. 242/05 Surendra Singh Vs. Thakur Raghuvver	M.M. Ranjan	Sudesh Bansal M.C. Jain
16	Sh. Ashok Sharma, Advocate	S.B. Cri. Misc. Petition No.4376/15 Lakshdeep Singh Vs. State	Lokesh Sharma	Prakash Thakuria
17	Smt. Nirmala Sharma, Advocate	S.B. Cr. Revision Petition No.1168/14 Raj Kumar Vs. Anitma	Pradeep Mathur	
18	Sh. Basant Singh Chhaba, Advocate	S.B. Cr. Revision Petition No. 1154/14 Mahesh Yadav Vs. Krishna Devi	Mitesh Sharma	A.S. Poonia
19	Sh. Ashwani Chobisa , Advocate	S.B. Civil Second Appeal No. 359/99 & 207/99 Kanwar Bhan Vs. Parmanand	Amit Punia	M M. Ranjan
20	Sh. Pankaj Gupta , Advocate	S.B. Civil Writ Petition No.7590/15 Mohar Lal Vs. Harish Goyal	L.L. Gupta	S.C. Gupta
21	Sh. Pankaj Gupta , Advocate	S.B. Civil Misc. Appeal No.885/2015 Harish Goyal Vs. Mohan Lal	S. C. Gupta	Sandeep Bhagwati Abhi Goyal Rahul Kamwar
22	Ms. Raj Sharma , Advocate	S.B. Cr. Revision Petition No. 1072/14 Deepak Panwar Vs. Smt. Sunita and Ors.	Govind Choudhary	
23	Ms. Anita Aggarwal, Advocate	S.B. Cr. Revision Petition No.660/12 Vinod Kumar Vs. Anita	Ashvin Garg	Saransi Sani
24	Sh. Alok Garg, Advocate	S.B. Civil Second Appeal No. 583/01 Mahavir Prasad Vs.Sh. Moti Singh	Rajvir Sharma	Arvind Bhardwaj
25	Sh. Basant Singh Chhaba, Advocate	S.B. Civil First Appeal No. 60/09 Om Narain Sharma Vs. Jagdish Narain	Manish Sharma	Shailesh Prakash Sharma

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